

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:312
ANSWERED ON:06.08.2013
INVESTMENT PLAN OF CIL
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Will the Minister of COAL be pleased to state:

(a) whether the Coal India Limited (CIL) has a capital expenditure plan of Rs. 25,400 crore for the current plan period and is also planning to make an additional investment of Rs. 15,000 crore;

(a) if so, the details thereof;

(b) whether the CIL would be in a position to invest Rs. 7,500 crore on new projects only if the evacuation system was put in place through three new railway lines; and

(a) if so, the details thereof along with the efforts being made by the Government/CIL to overcome these hurdles for execution of its investment plan?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a): CIL has envisaged to invest Rs 25,400 Cr during XII- Plan Period (2012-17). In addition, an ad hoc provision of Rs 25,000 Cr for acquisition of coal assets abroad and Rs 10,000 Cr for development of coal blocks in Mozambique is proposed in XII Plan period.

(b): Details of Capital expenditures of CIL as proposed for XII Plan are as under:

Item	XII Plan(Proposed)	(Rs in Crores)
Land, R & R P & M	3289.17	
HEMM	8458.30	
UG Equipment & CHP	5084.29	
Mine Development	1659.24	
Railway Siding	1081.71	
Washery	985.70	
Exploration, P & D	1606.43	
Others	885.87	
Master Plan (Jharia & Ranigunj Fire)	1750.00	

Total CIL 25400.00

Additional ad-hoc provision 25000.00
for acquisition of assets
in abroad

Ad-hoc provision for 10000.00
development of Coal
Block in Mozambique

(c)&(d): CIL has planned to invest in the following three major railway infrastructure facilities which are needed for projects in three coalfields

SL RAIL LINK ENVISAGED COALFIELDS TO BE CONNECTED
EXPENDITURE
(Rs Crs)

1 TORI-SHIVPUR 2345 NORTH KARANPURA - AURANGA
(KATHOTIA)

MAND-RAIGARH 4000 MAND-RAIGARH, KOREBA

3 GOPALPUR- MANOHARPUR 700 IB VALLEY, SUNDERGARH

TOTAL 7045

The difficulties faced in execution of these projects are forestry clearances, Environmental clearances, land acquisition & associated R&R and Law & order problems.

The following steps have been taken by CIL & its subsidiary companies to expedite the clearances

- a) Matters related to environmental, forest issues and rail infrastructure are regularly followed up at various levels and meetings are held to sort out pending issues.
- b) Ministerial level meetings are held with Ministry of Railways (MOR) and Ministry of Environment and Forests (MOEF) regularly to expedite clearances and execution of work
- c) Special participative vehicle with State Government and Railways has been formed for Mand-Raigarh Rail link to ensure faster progress of work and execution of projects
- d) The progress of rail infrastructure is reviewed by a joint working group chaired by the Chairman Railway Board.
- e) Subject experts and officials have been appointed by CIL and its subsidiaries for advice, scrutiny of forestry and environmental proposals and for vigorous follow-up.
- f) Vigorous follow up action with land officials of State Govts. to expedite issue of NoC regarding the type of land .
- g) Forest Officials are contacted on regular basis at District and Tehsil level to fulfil the requirement and queries. Periodical contacts are done with the Regional Office of MOEF/ MOEF, New Delhi for expediting clearance of the forestry proposals.
- h) State and MOEF officials are regularly contacted and meetings held at all levels to expedite environmental clearance proposals especially for PH dates and proposals pending for final clearances.
- i) Discussions are held with the affected parties / villagers for early issuance of Gramsabha resolution.